

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/136(CHE)/2023

NAME OF THE PETITIONER : M J Imagine Technologies Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 66 of the CA, 2013

ORDER

Ld. Counsel Ms. Ramya for the Petitioner. Ld. Counsel Ms. Nandini Agarwal for the RD.

RD report awaited.

2 weeks time is granted

List the petition for hearing on **19.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**